

COMMERCIAL COURTS (STATISTICAL DATA)

For the month of May, 2024

Sl. No.	Name of the Court	No. of cases pending (on the 1 st day of the month of May)	No. of new cases Instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	The District & Sessions Judges, South Tripura Judicial District at Belonia.	08*	00	08	00	-
2.	The District & Sessions Judge, Gomati Judicial District at Udaipur.	01	00	01	00	-
3.	The District & Sessions Judge, West Tripura Judicial District at Agartala.	87	03	90	00	-
4.	The District & Sessions Judge, Unakoti Judicial District at Kailashahar.	02	00	02	00	-
5.	The District & Sessions Judge, North Tripura Judicial District at Dharmanagar.	02	00	02	00	-
6.	The District & Sessions Judge, Khowai Judicial District at Khowai.	01	00	01	00	-
7.	The District & Sessions Judge, Dhalai Judicial District at Ambassa.	06	01	06	01	1369
8.	The District & Sessions Judge, Sepahijala Judicial District at Sonamura.	01	00	01	00	-
Total		108	04	111	01	1369

* **Note:** 08 nos. of application u/s 34 of the Arbitration & Conciliation Act are pending for disposal under the jurisdiction of the District & Sessions Judge, South Tripura, Belonia which were not shown by the Subordinate Court in their previous statements.